



2026:AHC:11506

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 882 of 2026

Rukhsana Begum

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ratnesh Srivastava, Vinod Kr Pandey
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some argument, prayer has been made by learned counsel for the petitioner to dismiss the present petition as not pressed.
2. Accordingly, the writ petition is dismissed as not pressed.
3. It is made clear that no liberty whatsoever is granted to the petitioner.

(Prakash Padia,J.)

January 16, 2026

Aiman